

The criteria for allocation of funds under ARWSP is as follows.

Criteria	Weightage (%)
Rural Population	35%
Rural Area	20%
Incidence of poverty	20%

States under Desert Development Programme (DDP), Hill Area Development Programme (HDAP) and Special Category Hill States in terms of

(i) Rural Population	12.5%
(ii) Rural area	12.5%
Total	100.00%

These allocations are subject to matching provision by States under their Minimum Needs Programme.

(c) The amount allocated for the development of rural areas in the State of Rajasthan alongwith the physical targets during 1995-96 are as under :

Scheme	Amount Allocated (Rs. in Lakhs)	Physical Target fixed
IRDP	4388.01	10118 (no. of families covered upto Oct. 1995)
JRY	16539.01	335.00 (lakh mandays)
EAS	9075.00 (Release upto Oct. 1995)	125.20 (lakh mandays generated)
ARWSP	9739.00	4500 (Nos.)

(d) Funds for JRY 2nd stream have not been released to the four districts of Rajasthan i.e. (i) Udaipur (ii) Banswara (iii) Dungarpur & (iv) Barmer respectively as these districts have been fully covered under EAS.

[English]

Road Over Bridge in Gujarat

3320. SHRI SHANKERSINH VAGHELA :
SHRI DILEEP BHAI SANGHANI :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the work of road over bridge on the World Bank aided Ahmedabad-Vadodara Expressway NE-1 project is in its final stage of completion;

(b) if so, whether the Government of Gujarat has requested the Union Government to make available funds according to the revised estimates; and

(c) if so, the funds made available so far, and proposed to be made available during rest of the period?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY) : (a) and (b). Yes, Sir.

(c) Funds to the extent of Rs. 149.05 crore has been incurred for the entire project in question upto March, 1995. However, for the financial year of 1995-96, a sum of Rs. 10.00 crores is allocated for the purpose.

Extension of Counter Guarantee

3321. SHRI SOBHANADRESWARA RAO VADDE: Will the minister of POWER be pleased to state :

(a) whether the Government have not approved the extension of counter guarantee for non-compliance of the terms and conditions for SEBs;

(b) if so, the details of those SEBs; and

(c) whether total generating capacity of such SEBs is likely to be adversely affected as a result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILA BEN CHIMANBHAI PATEL):

(a) No, Sir.

(b) and (c). Do not arise.

Sub-Station of Itawah

3322. SHRI JAGAT VIR SINGH DRONA : Will the Minister of POWER be pleased to state :

(a) whether an order has been issued to stop the work of Saifai power Sub-Station of Itawah, U.P.;

(b) if so, the reasons therefor; and

(c) when the work is likely to be restarted ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILA BEN CHIMANBHAI PATEL) : (a) and (b). Yes Sir, the work of 220 KV Sub-Station at Saifai in district Itawah, Uttar Pradesh, has been stopped as per the orders of Uttar Pradesh Government in June, 1995.

(c) The work will start depending upon the availability of funds.

[Translation]

Linking of Roads to National Highways

3323. SHRI DATTA MEGHE : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government of Maharashtra have sent any proposal for allocation of special funds for linking of certain roads to National Highways;

(b) if so, the details thereof; and

(c) the amount proposed to be allocated to the State for the purpose?